

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.03.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1112 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Vienna Multiventures Pvt. Ltd. Vs. Consultshah Financial Services Pvt. Ltd.	Bhawna Piplani
2.	I.A. No. 1113 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Radius Estates & Developers Pvt. Ltd. Vs. Goverdhan Capital & Finance Pv. Ltd. & Anr.	Neetika
3.	I.A. No. 1120 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Central Bank of India Vs. Great Town Trading Pvt. Ltd. & Anr.	Tushar Singh
4.	I.A. No. 1125 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Naranbhai J Vala Vs. Sanjai Kr. Gupta	N.K. Majmudar

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- 2. Website: www.nclat.nic.in**

By order
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Assistant Registrar